

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.08.2022 (FRIDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 543 of 2021	IDBI Bank Ltd. Vs. Indian Oil Corporation Ltd. & Anr.	Meera Murli	Amit Meharia Abhinash Agarwal Ankit Meharia-R1 Raghav Chadha-R2
2.	Comp. App. (AT) No. 150 of 2020	C.A. Udayan Sen Vs. National Financial Reporting Authority (NFRA) With	Aayushhi Sharma	Kamal Kant Jha Kirtiman Singh Rishad A Chowdhury
3.	Comp. App. (AT) No. 151 of 2020	Shrenik Baid Vs. National Financial Reporting Authority With	Misha Rohtagi Mohta	Kamal Kant Jha Kirtiman Singh Rishad A Chowdhury
4.	Comp. App. (AT) No. 152 of 2020	Rukshad Daruvala Vs. National Financial Reporting Authority	Aayushhi Sharma	Kirtiman Singh Kirtiman Singh Rishad A Chowdhury

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 835 of 2021 & I.A. No. 2239 of 2021 & 420 of 2022	Siddhartha Shankar Dey Vs. Emerald Tourist Home Pvt. Ltd.	Mani Bhushan Sinha	
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For Hearing

6.	Comp. App. (AT) (Ins) No. 727 of 2021 (PH)	Global Enterprise Logistics Pte. Ltd. Vs. Vivek Shukla & Anr.	Divyanshu Rai	Shohit Chaudhry-R1
7.	Comp. App. (AT) No. 253 of 2019 (PH)	Sigmalon Equipment Pvt. Ltd.& Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma

8.	Comp. App (AT) No. 176 of 2020 (PH)	Hareshbhai Ambalal Patel Shareholder of Patidar Chemical Pvt. Ltd. Vs. Registrar of Companies	Natasha Dhruman Shah	Vikrant N Goyal P S Singh-COC
9.	Comp. App. (AT) No. 154 of 2021	D.B.P.L Vs. Registrar of Companies	Gaurav Kumar	Easha Kadian Himanshu
10.	Comp. App. (AT) No. 08 of 2022	The Utkal Chamber Of Commerce & Industry Ltd. Vs. Jyotirmoy Mohanty & Ors.	Gurvinder Suri	Lalitendu Mishra S.K. Acharya-R1 & R2

02:00 PM

For Hearing

11.	Comp. App. (AT) (Ins) No. 304 of 2021 (PH)	State Bank of India Vs. Doha Bank QPSC & Ors.	Satendra Rai	Kamlendra Singh-R1 Vijayant Paliwal-R2 Saurav Panda
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By order of Hon'ble Chairperson
-sd/-
Registrar